

(c) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH):

(a) Immediately after decontrol of sugar in August, 1978, there was a steep fall in sugar prices as a result of which sugar factories had to face some financial difficulties. Recently, sugar prices have picked up and the liquidity and viability of the industry has somewhat improved.

(b) and (c). Some of the State Governments had approached the Central Government for financial assistance. A loan of Rs. 20 crores was advanced to U.P. Government for clearance of cane arrears in respect of cooperative and public sector units in the State. Requests for grant of loans received from State Governments of Gujarat and Tamil Nadu were considered but it was not possible to accede to the request for loan. The requests of the State Governments of Andhra Pradesh and Bihar are being examined and decision will be taken shortly.

Transfer of Sewage Sullage Utilization to State Government

8100. **SHRI M. RAM GOPAL REDDY:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether Government have decided to transfer to the State Governments the sewage-sullage utilization work; and

(b) if so, the details in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):

(a) According to the National Development Council's decision the sewage-sullage utilisation works, taken up under the Central Sector Scheme for Development of Local Manurial Resources, are to be transferred to the State Sector.

(b) Detail regarding transfer are being worked out by the Planning Commission.

Shortage of Water for Irrigation purposes in Madhya Pradesh

8101. **SHRI DALPAT SINGH PARASTE:** Will the Minister of **AGRICULTURE AND IRRIGATION** be pleased to state:

(a) whether it is a fact that there is acute shortage of water for irrigation purposes and cultivation has become very difficult in the State of Madhya Pradesh particularly in the Adivasi Areas of Madhya Pradesh (Shahdole District) where the people of the region do not get appropriate remuneration for their labour; and

(b) if so, the details regarding the scheme proposed to be implemented by the Central Government in order to overcome these difficulties in that region?

THE MINISTER FOR AGRICULTURE AND IRRIGATION (SHRI SURJEET SINGH BARNALA): (a) and (b). The information is being collected from the State and will be laid on the Table of the House when received.

Consumption of Indian and Foreign Liquor

8102. **SHRI MUKHTIAR SINGH MALIK:**

SHRI SHANKER SINHJI VAGHELA:

SHRI RAGHBIR SINGH VIRK:

Will the Minister of **EDUCATION, SOCIAL WELFARE AND CULTURE** be pleased to state:

(a) what is the total consumption of Indian and foreign liquor in the country State-wise during the years 1977-78 and 1978-79; and

(b) what steps have been taken by Government to reduce the consumption of liquor in the country?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANA SINGH GULSHAN): (a) Information is being collected and will be laid on the Table of the Sabha.

(b) The Government have suggested guidelines to the State Governments for the implementation of prohibition, which, *inter alia*, include steps to reduce the consumption of liquor in the country. Several State Governments have taken steps to reduce the consumption of liquor, like reductions in alcohol quota, increase in number of dry days, reduction in number of shops, etc. Some States have declared a number of districts as totally 'dry'.

Transfer of Evacuee Property

8103. **SHRI AMRUT KASAR:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the Government of Goa, Daman and Diu has requested the Union Government for granting permission to bestow the property vested in the custodian of evacuee property in the Union Territory to the tenants in possession of those proportions; and

(b) if so, what action has the Government taken in this regard?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). A bill received from the local administration to amend the Goa, Daman and Diu Administration of Evacuee Property Act, 1964, with a view to conferring ownership rights on the cultivating tenants of evacuee land is under consideration of the Government.

Reservation for Physically Handicapped Students

8104. **SHRI BALAK RAM:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleas-

ed to refer to the reply given to Unstarred Question No. 4101 on the 14th August, 1978 regarding reservation for physically handicapped students and state:

(a) whether the letters proposed to be sent to other Universities have since been sent and if so, what has been the response from the Universities in general and the Universities of Delhi, Haryana and Himachal Pradesh in particular; and

(b) whether the Government have reserved 3 per cent seats for the physically handicapped students in the institutions and universities which are directly under its control as for instance the All India Institute of Medical Sciences, Delhi and I.I.Ts. etc. and if not, the reasons therefor and steps that are being taken to reserve seats for this category of students from this academic year?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI DHANNA SINGH GULSHAN): (a) Yes, Sir. The remaining Universities were addressed on 4-9-1978. 45 Universities including the 18 mentioned in my reply on 14-8-1978 have accepted reservation in principle though some of them have limited it to certain subjects and some others have accepted a smaller percentage. A statement showing the position in regard to Universities of Delhi, Himachal Pradesh and Haryana is attached.

(b) The matter is being taken up with the Indian Institute of Technology, All India Institute of Medical Sciences etc.

Statement

Sl. No.	Name of the University	Present position
1	2	3
1	Delhi University	No final decision has been intimated.
2	Himachal Pradesh University.	Reply not received.